

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:4899  
ANSWERED ON:09.12.2010  
AMENDMENT IN ANTI-DEFECTION LAW  
Sudhakaran Shri K.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government is planning to amend the Anti-Defection Law 1985 to make it more democratic and transparent; and
- (b) if so, the details thereof?

**Answer**

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) and (b): The Government has identified Anti-Defection Law as one of the core issues for discussion at Regional level and National level consultations on electoral reforms to be concluded in April, 2011, After examining the various suggestions as may be received, the Government will work out the details of necessary legislative changes in the matter.